

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39949/2025 BLAPL/13707/2025	DIBYANSHU KUMAR PANDEY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BIRMITRAPUR /312 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000581/2025
2	D-BLAPL/39956/2025 BLAPL/13708/2025	JITU SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAGDIA /108 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000015/2025
3	D-BLAPL/39963/2025 BLAPL/13709/2025	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /72 /2023 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000049/2023
4	D-BLAPL/39976/2025 BLAPL/13710/2025	SILU PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000110/2025
5	D-BLAPL/39979/2025 BLAPL/13711/2025	SASIKANTA JENA @ BUBU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	PIPLI /674 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000181/2025
6	D-BLAPL/39984/2025 BLAPL/13712/2025	GUNANIDHI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001229/2025
7	D-BLAPL/39990/2025 BLAPL/13713/2025	SAMUEL GUNTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /49 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000209/2025
8	D-BLAPL/39173/2025 BLAPL/13714/2025	HUMAN PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000006/2025
9	D-BLAPL/39991/2025 BLAPL/13715/2025	BADAL PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000030/2025
10	D-BLAPL/39423/2025 BLAPL/13716/2025	SUNA @ PAGALA SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /471 /2024 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000272/2024
11	D-BLAPL/39634/2025 BLAPL/13717/2025	AHMAD ALI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000045/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/39993/2025 BLAPL/13718/2025	MANORANJAN PATTNAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	NAYAPALLI P.S. /689 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001411/2025
13	D-BLAPL/39693/2025 BLAPL/13719/2025	PANKAJ DUBE VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ /0 SESSIONS JUDGE-CUM-SPL.JUDGE,KO TR/0000033/2025
14	D-BLAPL/39715/2025 BLAPL/13720/2025	SILU @ SNEHASIS PANDA VS STATE OF ODISHA	GHANASHYAM DASH VS	BRAMHA BARADA /212 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000349/2025
15	D-BLAPL/39996/2025 BLAPL/13721/2025	SUSHIL CHHANDA @ SUSIL CHHANDA VS STATE OF ODISHA	BISWAJIT DAS VS	REAMAL /291 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
16	D-BLAPL/39989/2025 BLAPL/13722/2025	NIRANJAN RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
17	D-BLAPL/39122/2025 BLAPL/13723/2025	SANIA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000114/2025
18	D-BLAPL/39913/2025 BLAPL/13724/2025	CHAKRADHAR CHATRIA @ CHHATRIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITLAGARH) /138 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000068/2025
19	D-BLAPL/39178/2025 BLAPL/13725/2025	SUMIT BARIK VS STATE OF ODISHA	ARUNA NAYAK VS	N.T.P.C. /218 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000083/2025
20	D-BLAPL/39770/2025 BLAPL/13726/2025	ACHYUTA KUMAR BEHERA @ ACHYUTA KU. BEHERA @ ACHI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /757 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000178/2025
21	D-BLAPL/39915/2025 BLAPL/13727/2025	SANJAY SAHOO @ SANJAY KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BASELI SAHI PS /243 /2025 J.M.F.C. (II), PURI(Puri) GR/0000972/2025
22	D-BLAPL/39771/2025 BLAPL/13728/2025	PINTU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /190 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000136/2025
23	D-BLAPL/39811/2025	PRADEEP NAIK	RAJALAXMI BISWAL	ANGUL TOWN /414 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/13729/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000032/2025
24	D-BLAPL/39921/2025 BLAPL/13730/2025	SURAJ @ SURAJ BHOI @ BABU BHOI VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /723 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000034/2025
25	D-BLAPL/39819/2025 BLAPL/13731/2025	NANDAN NAIK VS STATE OF ODISHA	SIBARANJAN POLAI VS	BERHAMPUR TOWN /84 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000032/2025
26	D-BLAPL/39920/2025 BLAPL/13732/2025	KSHYAMASILA SETH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /104 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000048/2025
27	D-BLAPL/39735/2025 BLAPL/13733/2025	JAYABHAGABAN SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /425 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2025
28	D-BLAPL/39925/2025 BLAPL/13734/2025	CHHABI GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /196 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000931/2025
29	D-BLAPL/39736/2025 BLAPL/13735/2025	PUSPANJALI SAHOO VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /67 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000044/2025
30	D-BLAPL/39966/2025 BLAPL/13736/2025	PRADIPTA KUMAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /310 /2025 J.M.F.C.,KHURDA(Khordha) GR/0001050/2025
31	D-BLAPL/39773/2025 BLAPL/13737/2025	DAS SONU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BADABAZAR /592 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003289/2025
32	D-BLAPL/39907/2025 BLAPL/13738/2025	PRABIN ANNARAY KADAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /444 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000656/2025
33	D-BLAPL/39779/2025 BLAPL/13739/2025	MUKTI RANJAN DANDIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000049/2025
34	D-BLAPL/39780/2025 BLAPL/13740/2025	SAJAN NAYAK VS	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/39997/2025 BLAPL/13741/2025	STATE OF ODISHA SAHID KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	2(A)CC/000014/2025 POTTANGI /48 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
36	D-BLAPL/39784/2025 BLAPL/13742/2025	SUBRATA MALIK @ SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000809/2025
37	D-BLAPL/39935/2025 BLAPL/13743/2025	STATE OF ODISHA ASHOK MALLICK VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	TUMUDIBANDHA /115 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000159/2025
38	D-BLAPL/39947/2025 BLAPL/13744/2025	STATE OF ODISHA KARAN SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	PLANTSITE /146 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000006/2025
39	D-BLAPL/39948/2025 BLAPL/13745/2025	STATE OF ODISHA PAPU @ ABINASH BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /743 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001347/2025
40	D-BLAPL/38216/2025 BLAPL/13746/2025	STATE OF ODISHA JHANTU MANDAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SINGLA /81 /2024 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000258/2025
41	D-BLAPL/39749/2025 BLAPL/13747/2025	STATE OF ODISHA MANOJ BARIK VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /104 /2014 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000383/2025
42	D-BLAPL/39202/2025 BLAPL/13748/2025	STATE OF ODISHA HARSA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000077/2025
43	D-BLAPL/38952/2025 BLAPL/13749/2025	STATE OF ODISHA PADMALOCHAN HATI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	MANAMUNDA /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000068/2025
44	D-BLAPL/39220/2025 BLAPL/13750/2025	STATE OF ODISHA SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SEMILLIGUDA /180 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000148/2023
45	D-BLAPL/38994/2025 BLAPL/13751/2025	STATE OF ODISHA SRUSTI DIP @ SRUSTI DIPA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /177 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000376/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/40077/2025 BLAPL/13752/2025	CHINTU MUNDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /699 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003403/2025
47	D-BLAPL/39399/2025 BLAPL/13753/2025	BIJAY SABAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /463 /2025 J.M.F.C., BARKOTE(Debagarh) CT/0000453/2025
48	D-BLAPL/39430/2025 BLAPL/13754/2025	BAPI @ MANORANJAN PANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /403 /2025 A.D.J., SORO(Baleshwar) ST/0000252/2025
49	D-BLAPL/39728/2025 BLAPL/13755/2025	MOHAMMAD SAJAD @ RAJA VS STATE OF ODISHA	SK. JONED FAIZ VS	PURI SADAR /578 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000155/2025
50	D-BLAPL/39800/2025 BLAPL/13756/2025	DIBAKAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000129/2025
51	D-BLAPL/39831/2025 BLAPL/13757/2025	KALIA @ SAROJ PAIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	K.NUAGOAN /95 /2025 A.D.J.,BALLIGUDA(Kandhamal) CT/0000112/2025
52	D-BLAPL/39528/2025 BLAPL/13758/2025	ANURAG VERMA @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000050/2025
53	D-BLAPL/39838/2025 BLAPL/13759/2025	BRAHMANANDA KHANDAI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /263 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000915/2025
54	D-BLAPL/39834/2025 BLAPL/13760/2025	AZMIR SEKH @ NAKBOR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000417/2024
55	D-BLAPL/39531/2025 BLAPL/13761/2025	VINAY KUMAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	PADMAPUR /123 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000056/2025
56	D-BLAPL/39888/2025 BLAPL/13762/2025	INDRAJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /203 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000176/2025
57	D-BLAPL/39632/2025	MOHAMMED RAEES @ MOHAMMED RAEES LADDHA	DIBYAJYOTI SAHOO	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/13763/2025	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000045/2024
58	D-BLAPL/39931/2025 BLAPL/13764/2025	BIMAL SAHU @ BIMAL KUMAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /669 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002688/2025
59	D-BLAPL/39714/2025 BLAPL/13765/2025	JAGA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /341 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001308/2025
60	D-BLAPL/39726/2025 BLAPL/13766/2025	PRITAM BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /371 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000076/2025
61	D-BLAPL/39745/2025 BLAPL/13767/2025	PADMINI PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	PATNA /122 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000570/2025
62	D-BLAPL/39995/2025 BLAPL/13768/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SIDDHANT SARANGI VS	CHANDAKA P.S. /488 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003146/2025
63	D-BLAPL/38359/2025 BLAPL/13769/2025	LIPUN BEHERA VS STATE OF ODISHA	MAMATARANI MOHAPATRA VS	INDUSTRIAL,NISA /381 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001417/2025
64	D-BLAPL/39904/2025 BLAPL/13770/2025	SHASIK ANSARI @ MOHAMMAD SHAFIK ANSARI VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /121 /2025 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000015/2025
65	D-BLAPL/40005/2025 BLAPL/13771/2025	MANORANJAN PATTNAIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	NAYAPALLI P.S. /675 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001385/2025
66	D-BLAPL/39794/2025 BLAPL/13772/2025	ARMAN KHAN @ ZAFAR AHMED KHAN @ ZAFARULLA AHMED KHAN VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	BAISINGA /557 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001307/2025
67	D-BLAPL/39882/2025 BLAPL/13773/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000036/2025
68	D-BLAPL/38181/2025 BLAPL/13774/2025	BIKI @ BIKASH KUMAR NAIK VS	BIBHUTI BHUSAN SWAIN VS	COLLIERY /603 /2025 J.M.F.C,TALCHER(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/40013/2025 BLAPL/13775/2025	STATE OF ODISHA HARISH CHANDRA DIGAL VS	SURYAKANTA DWIBEDI VS	GR/0001316/2025 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
70	D-BLAPL/39063/2025 BLAPL/13776/2025	STATE OF ODISHA GANESH @ LANDA @ SATYABRATA NAYAK VS	JAGANNATH BHUYAN VS	2(A)CC/0000068/2025 BALLIGUDA /158 /2025 S.D.J.M.,BALLIGUDA(Kandhamal)
71	D-BLAPL/39890/2025 BLAPL/13777/2025	STATE OF ODISHA RAJU BEERO VS	JUGALA KISHORE PANDA VS	CT/0000274/2025 //0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
72	D-BLAPL/39891/2025 BLAPL/13778/2025	STATE OF ODISHA FIRAZ SAIFI @ FERAZ SAIFI VS	SARBESWAR SAHOO VS	2(A)CC/0000076/2025 PODIA PS /10 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
73	D-BLAPL/39598/2025 BLAPL/13779/2025	STATE OF ODISHA MUNA GOUDA VS	KURESH PRASAD DASH VS	Spl/0000022/2025 // SPECIAL JUDGE ASKA(Ganjam)
74	D-BLAPL/39893/2025 BLAPL/13780/2025	STATE OF ODISHA SIPU @ PRADIPTA SWAIN VS	JUGALA KISHORE PANDA VS	2(A)CC/0000016/2025 REAMAL /180 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
75	D-BLAPL/40014/2025 BLAPL/13781/2025	STATE OF ODISHA SARABINDA SAHU VS	LALIT SAHU VS	Spl/0000017/2024 //0 SPECIAL JUDGE,BALANGIR(Balangir)
76	D-BLAPL/39901/2025 BLAPL/13782/2025	STATE OF ODISHA T. NITHIN KUMAR @ T. NITHIN VS	JUGALA KISHORE PANDA VS	2(A)CC/0000049/2025 M.V.79 /168 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
77	D-BLAPL/39658/2025 BLAPL/13783/2025	STATE OF ODISHA SAHAILENDRA DESHINAYAK VS	DUSHMANTA SAHOO VS	Spl/0000142/2025 GARBANDHA /7 /2025 SPECIAL JUDGE,GAJAPATI(Gajapati)
78	D-BLAPL/39903/2025 BLAPL/13784/2025	STATE OF ODISHA PRADIP VERMA VS	JUGALA KISHORE PANDA VS	Spl/0000032/2025 //0 SPECIAL JUDGE,SONEPUR(Sonepur)
79	D-BLAPL/39968/2025 BLAPL/13785/2025	STATE OF ODISHA ABHINANDAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SPL. 2(a)C.C./0000008/2025 //0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-BLAPL/39886/2025 BLAPL/13786/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /603 /2025 J.M.F.C,TALCHER(Anugul) GR/0001316/2025
81	D-BLAPL/39969/2025 BLAPL/13787/2025	PUSPANJALI BARIK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000025/2025
82	D-BLAPL/39922/2025 BLAPL/13788/2025	DHARANI BAGARTI VS STATE OF ODISHA	DEBASNAN DAS VS	SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000128/2025
83	D-BLAPL/39986/2025 BLAPL/13789/2025	J P BISWAPRAKASH SINGH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PATTAMUNDAI MODEL /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000809/2025
84	D-BLAPL/40015/2025 BLAPL/13790/2025	UMAKANTA SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000381/2025
85	D-BLAPL/40016/2025 BLAPL/13791/2025	SANKAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /997 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0002671/2025
86	D-BLAPL/39974/2025 BLAPL/13792/2025	SUJEET KASHYAP VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000015/2025
87	D-BLAPL/40018/2025 BLAPL/13793/2025	GOPAL MAHANANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	SINDHIKELA PS /290 /2023 A.D.J.,KANTABANJI(Balangir) SC/0000018/2024
88	D-BLAPL/40019/2025 BLAPL/13794/2025	SIBU DAS @ SIBA PRASAD DAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /5 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2022
89	D-BLAPL/40031/2025 BLAPL/13795/2025	JITEN NAIK @ JITEN @ JITU KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /330 /2025 J.M.F.C.,SAINTALA(Balangir) GR/0000321/2025
90	D-CMP/53348/2025 CMP/2102/2025	MALATI TUDU@MURMU VS KANDAN@PAKAL SOREN	SOURAVSUMAN BHUYAN VS	/ / CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000245/2012
91	D-CMP/49849/2025	FARIDA KHATUN	ALOK KUMAR MOHANTY	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/2103/2025	VS MAIMUDA KHATUN	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa CMA/0000695/2016
92	D-CMP/54120/2025 CMP/2104/2025	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD., BHUBANESWAR VS ABHIRAM SAHOO	PRASANN CHANDRA NAYAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000012/2022
93	D-CMP/52369/2025 CMP/2105/2025	TRINATH PODH VS GOMATI PODH	PRAFULLA KUMAR RATH VS	// DISTRICT & SESSIONS JUDGE,BOLANG CMA/0000019/2024
94	D-CMP/53488/2025 CMP/2106/2025	HEMANTA KUMAR PANDA VS PRAVAT NALINI PANDA	MAHESWAR MOHANTY VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000020/2024
95	D-CMP/53624/2025 CMP/2107/2025	HARADHAN NAYAK VS PRASANT KUMAR NAYAK	PRASANNA KUMAR RATH VS	// GRAM NYAYALAYA,BRAHMAGIRI(Pur CS/0000036/2024
96	D-CMP/53304/2025 CMP/2108/2025	ADARINI MOHANTY VS BHIKARI CHARAN TIPIRIA @ TIPRIA	ANUPAM DASH VS	// ADDL CIVIL JUDGE(SD), BARIPADA(M CS/0000038/2013
97	D-CONTC/52204/2025 CONTC/6316/2025	PRAFULLA KUMAR MISHRA VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT	ADV. VS	// ()
98	D-CONTC/52207/2025 CONTC/6317/2025	BIBHUTI BHUSAN SAHOO VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT	ADV. VS	// ()
99	D-CONTC/53367/2025 CONTC/6318/2025	MANAGING COMMITTEE OF MALATI DEVI GIRLS' HIGH SCHOOL KEONJHAR VS DR. N. THURUMALLA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// ()
100	D-CONTC/53666/2025 CONTC/6319/2025	INDUMATI RATH VS SHALINI PANDIT, IAS	ADV. VS	// ()
101	D-CONTC/47369/2025 CONTC/6320/2025	SUBASH CHANDRA DALAI VS ARABINDA AGRAWAL,IAS,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF HIGHER EDUCATION,ODISHA	ADV. VS	// ()
102	D-CONTC/50731/2025 CONTC/6321/2025	HRUSHIKESH JENA VS	MANOJ KUMAR KHUNTIA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/53792/2025 CONTC/6322/2025	SATYABRAT SAHU, IAS, ADDL. CHIEF SECRETARY, FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA MAUNABATI NAYAK VS SURYAWANSHI MAYUR VIKAS	ADV. VS	// // ()
104	D-CONTC/51049/2025 CONTC/6323/2025	ABHISHEK PARIDA VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM-SECRETARY, GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT	SHASHANKA SHEKHAR PATRA VS	// ()
105	D-CONTC/52056/2025 CONTC/6324/2025	BHABAGRAHI MOHAPATRA VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// ()
106	D-CONTC/52061/2025 CONTC/6325/2025	PITAMBAR MOHAPATRA VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// ()
107	D-CONTC/52064/2025 CONTC/6326/2025	MANAS KUMAR SAHOO VS VIJAY AMRUTA KULANGE, M.D, ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., ODISHA	JAYDEEP PAL VS	// ()
108	D-CONTC/52124/2025 CONTC/6327/2025	SIDHESWAR BEHERA VS PRASAN TETE, TAHASILDAR, ATHMALLIK, ANGUL	ADV. VS	// ()
109	D-CONTC/52126/2025 CONTC/6328/2025	NILAKANTHA BEHERA VS PRASAN TETE, TAHASILDAR, ATHMALLIK, ANGUL	ADV. VS	// ()
110	D-CONTC/52129/2025 CONTC/6329/2025	NALITA NAIK VS PRASAN TETE, TAHASILDAR, ATHMALLIK	ADV. VS	// ()
111	D-CONTC/52134/2025 CONTC/6330/2025	DASARATH BEHERA VS VARADARAJ GAONKAR, IFS, DIVISIONAL FOREST OFFICER, MANGROVE FOREST DIVISION, RAJNAGAR	PRADIPTA KUMAR BASANTIA VS	// ()
112	D-CONTC/52214/2025 CONTC/6331/2025	MINATI SAMAL VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// ()
113	D-CONTC/52226/2025 CONTC/6332/2025	ARANTXA JENA VS MAHESWAR SAHOO, OES, DISTRICT EDUCATION OFFICER, JAJPUR	KABIR KUMAR JENA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/52277/2025 CONTC/6333/2025	AJAY NAG VS VENKATESWAR REDDY,TAHASILDAR-CUM-SUB-REGISTRAR, BISSAM CUTTACK,RAYAGADA	ADV. VS	// 0 //
115	D-CONTC/52328/2025 CONTC/6334/2025	CHUMKI DASH VS BIBHUTI BHUSAN NAYAK, IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// 0 //
116	D-CONTC/53850/2025 CONTC/6335/2025	HEMANTA ROUT VS USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
117	D-CONTC/53854/2025 CONTC/6336/2025	AJAYA KUMAR ROUT VS USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
118	D-CONTC/53859/2025 CONTC/6337/2025	ARTATRANA MAJHEE VS USHA PADHEE, IAS,COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
119	D-CONTC/51726/2025 CONTC/6338/2025	SURESH CHANDRA DASH VS SACHIDANANDA NAYAK,OAS(S),REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// 0 //
120	D-CONTC/52435/2025 CONTC/6339/2025	SUDHANSU KUMAR MOHAPATRA VS ARVIND AGRAWAL, IAS, COMMISSIONER-CUM- SECRETARY TO GOVT OF ODISHA, HIGHER EDUCATION DEPARTMENT.	JYOTI RANJAN KHUNTIA VS	// 0 //
121	D-CONTC/52438/2025 CONTC/6340/2025	KIRAN KUMAR MOHAPATRA VS ARVIND AGRAWAL, IAS,COMMISSIONER-CUM- SECRETARY TO GOVT OF ODISHA., HIGHER EDUCATION DEPARTMENT	ADV. VS	// 0 //
122	D-CONTC/53160/2025 CONTC/6341/2025	SOUMENDRA NARAYANA MISHRA @ SOMYA RANJAN MISHRA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR,BHUBANESWAR	RABINDRA KUMAR ROUTARAY VS	// 0 //
123	D-CONTC/53863/2025 CONTC/6342/2025	SUDHANSU SEKHAR DASH VS J SONAL, IAS,COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	SUJIT KUMAR ACHARYA VS	// 0 //
124	D-CONTC/53916/2025 CONTC/6343/2025	PRADIPTA KUMAR DHARUA VS CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT., ODISHA	ADV. VS	// 0 //
125	D-CONTC/53166/2025	SOUMENDRA NARAYAN MISHRA @ SOMYA RANJAN MISHRA	RABINDRA KUMAR ROUTARAY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6344/2025	VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	VS	() //
126	D-CONTC/54047/2025 CONTC/6345/2025	GANESH CHANDRA SHAH VS PREMANAND URMA, TAHASILDAR, BISRA,SUNDARGARH	SURYA PRATAP DEO VS	// ()
127	D-CRLA/39272/2025 CRLA/1466/2025	JITU BISOI@DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /268 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/000009/2025
128	D-CRLA/39520/2025 CRLA/1467/2025	NIRMAL CHANDRA BARIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /146 /2025 A.D.J.,PADAMPUR(Bargarh) GR/000028/2025
129	D-CRLMC/38565/2025 CRLMC/5652/2025	MURARI NARAYAN GUPTA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	/ /0 DISTRICT & SESSIONS JUDGE,KEONJHAR CRREV/000005/2024
130	D-CRLMC/39126/2025 CRLMC/5653/2025	GYANA@GYANENDRA PARIDA VS STATE OF ODISHA	DEEPAK PANDA VS	PIPLI /182 /2022 SPECIAL JUDGE, PURI(Puri) TR/000104/2022
131	D-CRLMC/39902/2025 CRLMC/5654/2025	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000633/2025
132	D-CRLMC/39344/2025 CRLMC/5655/2025	GURU KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
133	D-CRLMC/39579/2025 CRLMC/5656/2025	TAPAN KUMAR JENA@TAPAN JENA@TAPINA@TAPU VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	NIALI /202 /2020 J.M.F.C.,NIALI(Cuttack) GR/0000189/2020
134	D-CRLMC/39801/2025 CRLMC/5657/2025	RAJAT KUMAR PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002460/2025
135	D-CRLMC/39293/2025 CRLMC/5658/2025	BHASKARA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	MOHANA /164 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000088/2022
136	D-CRLMC/39790/2025 CRLMC/5659/2025	BIJAYA KUMAR PRADHAN VS	BIDYADHAR MANSING VS	JATNI P.S. /399 /2025 J.M.F.C.,JATNI(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/40173/2025 CRLMC/5660/2025	STATE OF ODISHA PARBATI KHAMARI VS STATE OF ODISHA	APARESH BHOI VS	ICC/0000077/2024 JALESWAR /148 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000165/2025
138	D-CRLMC/40174/2025 CRLMC/5661/2025	KUNI@SABITRI MANDAL VS STATE OF ODISHA	APARESH BHOI VS	JALESWAR /147 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000164/2025
139	D-CRLMP/38945/2025 CRLMP/1742/2025	KAMALA KANTA PARIDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// () //
140	D-CRLMP/38943/2025 CRLMP/1743/2025	SARASWATI MISTRY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// () //
141	D-CRLMP/39944/2025 CRLMP/1744/2025	JANAK PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //
142	D-CRLMP/40025/2025 CRLMP/1745/2025	RINKI @ PRAGYAN PARIMITA SAHOO @ BHATTA VS DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK	BIJAY KUMAR SAHOO VS	// () //
143	D-CRLMP/36779/2025 CRLMP/1746/2025	TILU SAMANTARAY VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	// () //
144	D-CRLMP/39843/2025 CRLMP/1747/2025	MOJAMIL AHMED KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /721 /2024 () //
145	D-FAO/34882/2025 FAO/556/2025	AKSHAYA KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000338/2017
146	D-FAO/49857/2025 FAO/557/2025	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD,BBSR VS KRISHNA DEVI	RIMJHIMBALA PATI VS	// COMNR FOR EMPLOYEES COMPENSATION EC/0000021/2023
147	D-JCRLRV/40321/2025 JCRLRV/4/2025	SIBDAS PATRA @ BAPI VS STATE OF ODISHA	ADV. VS	KAMARDA /2 /2015 3RD ADDL DISTRICT JUDGE, BALASOR CRA/0000011/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-LAA/47659/2025 LAA/75/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION- I), EAST COAST RAILWAY,KHURDA VS GANESWAR RANA	JAGYAN BALK MOHANTY(C.G.C) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000332/2022
149	D-MACA/52108/2025 MACA/1352/2025	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS MADHULITA PANDA	NIBEDITA MOHANTY VS	// 5TH M.A.CT.,ANANDAPUR(Kendujhar) Mac/0000054/2023
150	D-MACA/48592/2025 MACA/1353/2025	NATIONAL INSURANCE COMPANY LTD.,ANGUL VS KARTIK SAHOO	SABITA RANJAN PATTNAIK VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000157/2017
151	D-MACA/53130/2025 MACA/1354/2025	ANJALI PADHIHARI VS DAHYABHAI S. PATEL	DEBASISH PATNAIK VS	// I MACT,BALASORE(Baleshwar) Mac/0000450/2018
152	D-MACA/52682/2025 MACA/1355/2025	JANAKILATA KAR VS BIKASH KUMAR RAM	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000204/2017
153	D-RPFAM/53281/2025 RPFAM/416/2025	PINURANI SWAIN VS SMRUTI RANJAN ROUTRAY	CHITTA RANJAN LENKA VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000068/2023
154	D-RPFAM/43656/2025 RPFAM/417/2025	SASMITA BEHERA @ PARIDA VS SANJAY KUMAR PARIDA	RASHMI RANJAN DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000055/2019
155	D-RSA/52110/2025 RSA/644/2025	MINI @ MINATI DAS VS HRUSIKESH DAS	ASHOK KUMAR SAHOO VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000036/2023
156	D-RSA/51376/2025 RSA/645/2025	NAJMA KHATUN VS MD. SAFIC	SHUBHENDU KUMAR PARIDA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000013/2024
157	D-RSA/49247/2025 RSA/646/2025	RASHMI BARIK VS PRADEEP KUMAR PRADHAN (DEAD)	SABITA RANJAN PATTNAIK VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE RFA/0000001/2022
158	D-RVWPET/52775/2025 RVWPET/296/2025	HARAPRASANNA TRIPATHY VS STATE OF ODISHA	IN PERSON VS	// () //
159	D-RVWPET/53196/2025	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,SENIOR PANEL COUNSEL	

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/297/2025	VS M/S. KIOCL LIMITED	VS	0 //
160	D-WA/41803/2025 WA/1990/2025	NIRANJAN BARIK VS SRI JAMBESWAR MAHADEV BIJE, JAMARA, KENDRAPARA	SOURYA MISHRA VS	// 0 //
161	D-WA/52539/2025 WA/1991/2025	STATE OF ODISHA VS SUMANTA KUMAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
162	D-WA/53394/2025 WA/1992/2025	STATE OF ODISHA VS SANTOSH KUMAR ROUT	SANJAY RATH,A.G.A VS	// 0 //
163	D-WA/53151/2025 WA/1993/2025	DR.PITHA CHARAN MURMU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
164	D-WA/53200/2025 WA/1994/2025	STATE OF ODISHA VS KSHETRA MOHAN NAIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
165	D-WA/53396/2025 WA/1995/2025	STATE OF ODISHA VS PANKAJ LOCHAN SAHOO	SANJAY RATH,A.G.A VS	// 0 //
166	D-WA/53299/2025 WA/1996/2025	STATE OF ODISHA VS KESHAB CHARAN MOHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
167	D-WA/53392/2025 WA/1997/2025	STATE OF ODISHA VS HRUDANANDA NATHI	SANJAY RATH,A.G.A VS	// 0 //
168	D-WP(C)/52497/2025 WP(C)/37297/2025	NIRANJAN ROUSTRAY VS STATE OF ODISHA	ACHYUTA NANDA ROUSTRAY VS	// 0 //
169	D-WP(C)/52645/2025 WP(C)/37298/2025	MADHUSUDAN MALLICK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
170	D-WP(C)/52723/2025 WP(C)/37299/2025	HARABANSH SINGH VS	BISWARANJAN MAHARATHA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/52964/2025 WP(C)/37300/2025	STATE OF ODISHA PRAMILA PARIDA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// // ()
172	D-WP(C)/52755/2025 WP(C)/37301/2025	HDB FINANCIAL SERVICES LTD.,BHUBANESWAR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// // ()
173	D-WP(C)/53606/2025 WP(C)/37302/2025	SUMITA RATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()
174	D-WP(C)/53041/2025 WP(C)/37303/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()
175	D-WP(C)/51737/2025 WP(C)/37304/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, ANGUL	RAMACHANDRA PANIGRAHY VS	// // ()
176	D-WP(C)/52757/2025 WP(C)/37305/2025	BASANTI KALASI VS BRANCH MANAGER, JANA SMALL FINANCE BANK LIMITED, KHURDA	SANDEEP RATH VS	// // ()
177	D-WP(C)/53591/2025 WP(C)/37306/2025	RABINARAYAN JENA VS CHATURI SAHOO	AMITAV TRIPATHY VS	// // ()
178	D-WP(C)/51738/2025 WP(C)/37307/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS COLLECTOR AND DIST. MAGISTRATE, JAGATSINGHPUR	RAMACHANDRA PANIGRAHY VS	// // ()
179	D-WP(C)/51765/2025 WP(C)/37308/2025	BIRESH PRASAD PAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
180	D-WP(C)/53641/2025 WP(C)/37309/2025	DIBYANSH SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// // ()
181	D-WP(C)/53595/2025 WP(C)/37310/2025	MANORANJAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/53231/2025 WP(C)/37311/2025	MAYANK KUMARI DEO VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
183	D-WP(C)/53776/2025 WP(C)/37312/2025	GADADHAR NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
184	D-WP(C)/53601/2025 WP(C)/37313/2025	PRATAP CHANDRA MALLA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
185	D-WP(C)/54139/2025 WP(C)/37314/2025	PARBATI RAO VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
186	D-WP(C)/53605/2025 WP(C)/37315/2025	PRASANNA KUMAR RAO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
187	D-WP(C)/53648/2025 WP(C)/37316/2025	PREETI SNIGDHA PRIYADARSINI MEHER VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/53620/2025 WP(C)/37317/2025	SWARNALATA PATI ALIAS NANDA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
189	D-WP(C)/53788/2025 WP(C)/37318/2025	BALAVADRA BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
190	D-WP(C)/53106/2025 WP(C)/37319/2025	JAYANTA BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
191	D-WP(C)/53645/2025 WP(C)/37320/2025	SARAH SMRUTI VS COMNR-CUM-SECY, DEPT. OF WATER RESOURCES, GOVT. OF ODISHA, BHUBANESWAR	RAMESH KUMAR SAHU VS	// 0 //
192	D-WP(C)/54009/2025 WP(C)/37321/2025	SALASAR AGRO PRODUCTS, CUTTACK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
193	D-WP(C)/52559/2025	BABULA SAMAL	PRAASHANTA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37322/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/53523/2025 WP(C)/37323/2025	RAJIB KISAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
195	D-WP(C)/49414/2025 WP(C)/37324/2025	SEKH IBRAHIM VS UNION OF INDIA	MANOJ VERMA VS	// 0 //
196	D-WP(C)/53628/2025 WP(C)/37325/2025	BIJAYA KRUSHNA TRIPATHY VS STATE OF ODISHA	B Aidhar Sahoo VS	// 0 //
197	D-WP(C)/52860/2025 WP(C)/37326/2025	URMILA SAHU VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	// 0 //
198	D-WP(C)/51740/2025 WP(C)/37327/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, ANGUL	RAMACHANDRA PANIGRAHY VS	// 0 //
199	D-WP(C)/53157/2025 WP(C)/37328/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
200	D-WP(C)/51851/2025 WP(C)/37329/2025	DEBANANDA SAHOO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
201	D-WP(C)/49883/2025 WP(C)/37330/2025	DEBI PRASAD DASH VS STATE OF ODISHA	SATRUGHNA NATH MISRO VS	// 0 //
202	D-WP(C)/53399/2025 WP(C)/37331/2025	KALESWAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
203	D-WP(C)/52026/2025 WP(C)/37332/2025	MAMATA MOHAPATRA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
204	D-WP(C)/50875/2025 WP(C)/37333/2025	BALABHADRA PRADHAN VS	KISHORE KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/53092/2025 WP(C)/37334/2025	COMMISSIONER ADDL REVISION COURT NO II BHUBANESWAR KARNA SAMANTA @ JAMUDALIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
206	D-WP(C)/54093/2025 WP(C)/37335/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	PAMI RATH VS	// // ()
207	D-WP(C)/53843/2025 WP(C)/37336/2025	M/S.MAHANADI COALFIELDS LTD.,JHARSHUGUDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// // ()
208	D-WP(C)/53158/2025 WP(C)/37337/2025	KHETRABASI DALAI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()
209	D-WP(C)/53521/2025 WP(C)/37338/2025	RAGHUNATH SETHI VS STATE OF ODISHA	HEMANTA KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/52923/2025 WP(C)/37339/2025	NIRUPAMA BRAHMA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
211	D-WP(C)/52286/2025 WP(C)/37340/2025	RAMAKRISHNA PADHY VS STATE OF ODISHA	SUJATA JENA VS	// // ()
212	D-WP(C)/53871/2025 WP(C)/37341/2025	GANESH CHOUDHURY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
213	D-WP(C)/51272/2025 WP(C)/37342/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA NATH MOHANTY VS	// // ()
214	D-WP(C)/53910/2025 WP(C)/37343/2025	KANAK MOHANTY VS THE EXECUTIVE ENGINEER CUM MANAGER, TPCODL, PED , PURI	RAMESH KUMAR SAHU VS	// // ()
215	D-WP(C)/51889/2025 WP(C)/37344/2025	DEBASHRI PANIGRAHI VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/52851/2025 WP(C)/37345/2025	NIKUNJA SAMAL VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
217	D-WP(C)/52690/2025 WP(C)/37346/2025	ASHUTOSH DAS VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
218	D-WP(C)/52270/2025 WP(C)/37347/2025	SUDHANSU SEKHAR MAIKAP VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	D-WP(C)/54107/2025 WP(C)/37348/2025	MADHURI MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
220	D-WP(C)/53715/2025 WP(C)/37349/2025	PAWAN KUMAR JAJODIA VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
221	D-WP(C)/54030/2025 WP(C)/37350/2025	SATYAMAN BEHERA VS SASHI RANA	KOUSIK ANANDA GURU VS	// 0 //
222	D-WP(C)/52688/2025 WP(C)/37351/2025	KANISKA MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
223	D-WP(C)/52854/2025 WP(C)/37352/2025	ANJANA NAYAK VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
224	D-WP(C)/50742/2025 WP(C)/37353/2025	NILACHAL PUJAHARI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
225	D-WP(C)/52857/2025 WP(C)/37354/2025	PRAVAS KUMAR NAYAK VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
226	D-WP(C)/52549/2025 WP(C)/37355/2025	PRADIP KUMAR MANGARAJ VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/52859/2025	NIRUPAMA SWAIN	CHANDIPRASAD SAHANI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37356/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53029/2025 WP(C)/37357/2025	GURU CHARAN SAMAL VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
229	D-WP(C)/50779/2025 WP(C)/37358/2025	PADMALAYA NAYAK VS THE TAHASILDAR, HATADIHI	TAPAN KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/53914/2025 WP(C)/37359/2025	MADHAB RANJAN ROUT VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
231	D-WP(C)/54393/2025 WP(C)/37360/2025	DIBAKAR SA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
232	D-WP(C)/51154/2025 WP(C)/37361/2025	RESHMA LAKRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
233	D-WP(C)/52961/2025 WP(C)/37362/2025	SATYABHAMA MAHANTA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
234	D-WP(C)/53449/2025 WP(C)/37363/2025	M/S.SUDHA BOREWELL, JHARSUGUDA VS THE COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
235	D-WP(C)/54417/2025 WP(C)/37364/2025	SANJAY KUMAR ROUTRAY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
236	D-WP(C)/54399/2025 WP(C)/37365/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
237	D-WP(C)/53886/2025 WP(C)/37366/2025	KALYAN KISHORE KAR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
238	D-WP(C)/53586/2025 WP(C)/37367/2025	SUVENDU KUMAR ROUTRAY VS	SIDHARTHA DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/53748/2025 WP(C)/37368/2025	STATE OF ODISHA JUBATI BARI VS	LAXMAN BHOI VS	// // 0
240	D-WP(C)/51729/2025 WP(C)/37369/2025	STATE OF ODISHA AMARENDRA PANDA VS	BIBEKANANDA MAHAPATRA VS	// // 0
241	D-WP(C)/54313/2025 WP(C)/37370/2025	STATE OF ODISHA PRAHALLAD PRADHAN @ PRAHALAD PRADHAN VS	SIDHARTHA DAS VS	// // 0
242	D-WP(C)/54178/2025 WP(C)/37371/2025	STATE OF ODISHA BHAGABAN KHUNTIA VS	SUBASH CHANDRA PANI VS	// // 0
243	D-WP(C)/53236/2025 WP(C)/37372/2025	STATE OF ODISHA JAY DURGA TRANSPORT,KHURDA VS	ANJAN KUMAR BISWAL VS	// // 0
244	D-WP(C)/53972/2025 WP(C)/37373/2025	STATE OF ODISHA MINA BAGH VS	LAXMIKANTA MOHANTY VS	// // 0
245	D-WP(C)/53498/2025 WP(C)/37374/2025	STATE OF ODISHA SULOCHANA SAHOO VS	TUSAR KUMAR MISHRA VS	// // 0
246	D-WP(C)/54114/2025 WP(C)/37375/2025	STATE OF ODISHA MALLI BEHERA VS	ACHYUTANANDA ROUSTRAY VS	// // 0
247	D-WP(C)/53977/2025 WP(C)/37376/2025	STATE OF ODISHA MINA KALET VS	LAXMIKANTA MOHANTY VS	// // 0
248	D-WP(C)/53517/2025 WP(C)/37377/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	TUSAR KUMAR MISHRA VS	// // 0
249	D-WP(C)/53944/2025 WP(C)/37378/2025	STATE OF ODISHA M/S P.P.ENTERPRISES, PARADEEP VS CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, ODISHA	SUNIL MISHRA VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/51594/2025 WP(C)/37379/2025	MAHESWAR DAS VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
251	D-WP(C)/51774/2025 WP(C)/37380/2025	JATINDRA MOHAN SWAIN VS STATE OF ORISSA	RAMANI KANTA PATTANAIAK VS	// 0 //
252	D-WP(C)/53923/2025 WP(C)/37381/2025	JYOTIRANJAN SAMANTARAY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	D-WP(C)/53354/2025 WP(C)/37382/2025	LALITA BEHERA VS STATE OF ORISSA	BISWAJIT MOHAPATRA VS	// 0 //
254	D-WP(C)/51718/2025 WP(C)/37383/2025	LATA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
255	D-WP(C)/53929/2025 WP(C)/37384/2025	SUSMITA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	D-WP(C)/53884/2025 WP(C)/37385/2025	SMRUTI PRAVA PATRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
257	D-WP(C)/30052/2025 WP(C)/37386/2025	DR. PRABHAT KUMAR ACHARYA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
258	D-WP(C)/50762/2025 WP(C)/37387/2025	ASHOK BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
259	D-WP(C)/51568/2025 WP(C)/37388/2025	PRAVAT SAYANTI VS STATE OF ODISHA	SANGHAMITRA ACHARYA VS	// 0 //
260	D-WP(C)/53920/2025 WP(C)/37389/2025	RANJAN KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	D-WP(C)/53925/2025	LALATENDU KESHARI BEHERA	MANAS PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37390/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/52183/2025 WP(C)/37391/2025	MENAKA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
263	D-WP(C)/53930/2025 WP(C)/37392/2025	NAYAN KISHORE BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/53659/2025 WP(C)/37393/2025	M/S.UTKAL GEO-TECH CONSULTANTS, BBSR VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR	ADHIRAJ MOHANTY VS	// 0 //
265	D-WP(C)/54086/2025 WP(C)/37394/2025	DEBASIS BARIK VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	// 0 //
266	D-WP(C)/52075/2025 WP(C)/37395/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
267	D-WP(C)/53963/2025 WP(C)/37396/2025	ARTATRAN BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
268	D-WP(C)/53966/2025 WP(C)/37397/2025	BASANT KUMAR KALET VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
269	D-WP(C)/52925/2025 WP(C)/37398/2025	BIRABHADRA PATTAYAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
270	D-WP(C)/53967/2025 WP(C)/37399/2025	BISHAL BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
271	D-WP(C)/54340/2025 WP(C)/37400/2025	NB SUB SANTOSH KUMAR SAHU (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
272	D-WP(C)/52077/2025 WP(C)/37401/2025	PRAMILA SETHY VS	GIRIDHARI ROUT VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/50674/2025 WP(C)/37402/2025	STATE OF ODISHA ABHARANI TRIPATHY VS	KOUSIK ANANDA GURU VS	// // ()
274	D-WP(C)/52150/2025 WP(C)/37403/2025	STATE OF ODISHA SRI BALIHARCHANDI THAKURANI BIJE, NARSINGHPATNA VS	MANASH RANJAN NAYAK VS	// // ()
275	D-WP(C)/53540/2025 WP(C)/37404/2025	TAHASILDAR, PURI BHAGIRATHI BHOI VS	KSHIROD KUMAR ROUT VS	// // ()
276	D-WP(C)/53991/2025 WP(C)/37405/2025	STATE OF ORISSA AMARESH ROUT VS	SAMEER KUMAR DAS VS	// // ()
277	D-WP(C)/53919/2025 WP(C)/37406/2025	STATE OF ODISHA KRUTIBASH MISHRA VS	MANAS PATI VS	// // ()
278	D-WP(C)/53371/2025 WP(C)/37407/2025	STATE OF ODISHA BIDYADHAR BEHERA VS	AMIYA KUMAR MOHANTY VS	// // ()
279	D-WP(C)/51735/2025 WP(C)/37408/2025	STATE OF ORISSA MD.SAMSHER VS	SAMARENDRA BAHADUR VS	// // ()
280	D-WP(C)/53571/2025 WP(C)/37409/2025	STATE OF ODISHA NAMITARANI MOHARANA VS	SUBHADUTTA ROURAY VS	// // ()
281	D-WP(C)/54563/2025 WP(C)/37410/2025	STATE OF ODISHA JUGAL KISHORE PANDA VS	DEEPALI MAHAPATRA VS	// // ()
282	D-WP(C)/54100/2025 WP(C)/37411/2025	STATE OF ODISHA BUDHURAM DHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
283	D-WP(C)/54166/2025 WP(C)/37412/2025	STATE OF ODISHA SHANTILATA ROUT VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53572/2025 WP(C)/37413/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
285	D-ABLAPL/36293/2025 ABLAPL/14848/2025	LOKESH MALLICK VS STATE OF ODISHA	SUSAMPAD HOTA VS	PAHALA /108 /2025 () //
286	D-ABLAPL/38950/2025 ABLAPL/14849/2025	SAROJ KUMAR PANDA @ SAROJ PANDA VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	JAGATPUR /666 /2025 () //
287	D-ABLAPL/39001/2025 ABLAPL/14850/2025	JAGAN @ ABHIMANYU ROUT VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	RAMACHANDRAPUR /364 /2025 () //
288	D-ABLAPL/39669/2025 ABLAPL/14851/2025	PRATIVA MOHANTY @ PRANATI MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	PANIKOILI /258 /2025 () //
289	D-ABLAPL/39675/2025 ABLAPL/14852/2025	MANORANJAN MISHRA VS STATE OF ODISHA	PRADIPTA VARMA VS	//0 () //
290	D-ABLAPL/39685/2025 ABLAPL/14853/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BHARATI DASH VS	BADMAL /310 /2025 () //
291	D-ABLAPL/39691/2025 ABLAPL/14854/2025	SILU DANGUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHANJANAGAR /1200 /2025 () //
292	D-ABLAPL/39695/2025 ABLAPL/14855/2025	SUBHENDU SAMAL @ SUVENDU SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /171 /2025 () //
293	D-ABLAPL/39221/2025 ABLAPL/14856/2025	NURU KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAKA P.S. /582 /2025 () //
294	D-ABLAPL/39697/2025 ABLAPL/14857/2025	SUSANTA KUMAR DAS VS STATE OF ODISHA	SAMARESH PATNAIK VS	KUJANGA /331 /2025 () //
295	D-ABLAPL/39698/2025	SIBARAM BISWAL	ARIJEET MISHRA	PANIKOILI /350 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14858/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/39475/2025 ABLAPL/14859/2025	BHARATI JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /502 /2025 () //
297	D-ABLAPL/39709/2025 ABLAPL/14860/2025	ANANTA KUMAR CHHOTRAY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAPUR /16 /2020 () //
298	D-ABLAPL/39490/2025 ABLAPL/14861/2025	RATIKANTA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TIHIDI /391 /2025 () //
299	D-ABLAPL/39512/2025 ABLAPL/14862/2025	PRAHALLAD PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	S.P.(CID-CRL),CUTTACK /13 /2021 () //
300	D-ABLAPL/39667/2025 ABLAPL/14863/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	SABARANG /315 /2025 () //
301	D-ABLAPL/39710/2025 ABLAPL/14864/2025	RAMYA RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL TOWN /419 /2025 () //
302	D-ABLAPL/39678/2025 ABLAPL/14865/2025	DURYODHAN SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /92 /2024 () //
303	D-ABLAPL/39713/2025 ABLAPL/14866/2025	SUJIT SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /487 /2025 () //
304	D-ABLAPL/39672/2025 ABLAPL/14867/2025	SANTOSH KUMAR LENKA VS STATE OF ODISHA	SUDEEP KUMAR SARNGI VS	CUTTACK VIGILANCE /35 /2025 () //
305	D-ABLAPL/39719/2025 ABLAPL/14868/2025	ALOK BEHERA @ ALOK KUMAR BEHERA VS STATE OF ODISHA	DEBASIS SWAIN VS	JENAPUR /437 /2025 () //
306	D-ABLAPL/39720/2025 ABLAPL/14869/2025	ALOK KUMAR BEHERA VS	DEBASIS SWAIN VS	JENAPUR /438 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/39441/2025 ABLAPL/14870/2025	STATE OF ODISHA CHAKRA @ CHAKRAPANI PATRA VS	PRASANNA KUMAR MISHRA VS	// SUBALAYA /25 /2021 ()
308	D-ABLAPL/39722/2025 ABLAPL/14871/2025	STATE OF ODISHA INDRAJIT TARA VS	DEBASIS SWAIN VS	// JENAPUR /436 /2025 ()
309	D-ABLAPL/39738/2025 ABLAPL/14872/2025	STATE OF ODISHA SANATAN SEBAK VS	BIDESHI KUMAR GHADAI VS	// ITAMATI /333 /2025 ()
310	D-ABLAPL/39835/2025 ABLAPL/14873/2025	STATE OF ODISHA GOSWAMI TANDIA VS	BIPLAB KUMAR DASH VS	// SUNDARGARH SADAR /331 /2025 ()
311	D-ABLAPL/39503/2025 ABLAPL/14874/2025	STATE OF ODISHA ROHIT KHAN VS	SK JONED FAIZ VS	// BHADRAK RURAL /677 /2025 ()
312	D-ABLAPL/39686/2025 ABLAPL/14875/2025	STATE OF ODISHA JIKU BEHERA @ ISWAR BEHERA VS	SAMVIT MOHANTY VS	// BALIKUDA /273 /2025 ()
313	D-ABLAPL/39756/2025 ABLAPL/14876/2025	STATE OF ODISHA AMINA JENA VS	SIDHARTHA SANKAR RAY (2) VS	// SHERAGADA /318 /2025 ()
314	D-ABLAPL/39836/2025 ABLAPL/14877/2025	STATE OF ODISHA JOGESWAR MEHER VS	SURENDRA KUMAR BISWAL VS	// BALLIGUDA /200 /2023 ()
315	D-ABLAPL/39795/2025 ABLAPL/14878/2025	STATE OF ODISHA JASHODA PARIMANIK VS	RASHMI RANJAN MISHRA VS	// BOUDH /492 /2025 ()
316	D-ABLAPL/39812/2025 ABLAPL/14879/2025	STATE OF ODISHA NILESH NAG VS	AMIT KUMAR SAA VS	// MURIBAHAL /197 /2025 ()
317	D-ABLAPL/39815/2025 ABLAPL/14880/2025	STATE OF ODISHA SUSHAMA BHUE VS STATE OF ODISHA	JAYADEBA BEHERA VS	// LATHOR /293 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/39854/2025 ABLAPL/14881/2025	KAUSHLYA MAJHI VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //
319	D-ABLAPL/39845/2025 ABLAPL/14882/2025	AJAYA KUMAR HAIBRU VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	CHOUDWAR /725 /2025 () //
320	D-ABLAPL/39855/2025 ABLAPL/14883/2025	DUNA BADEK VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //
321	D-ABLAPL/39847/2025 ABLAPL/14884/2025	MINA BEHERA @ SOUMIYASHREE BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	CHOUDWAR /725 /2025 () //
322	D-ABLAPL/39849/2025 ABLAPL/14885/2025	HIMANSHU SEKHAR PARIDA @ JITU PARIDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	CHOUDWAR /725 /2025 () //
323	D-ABLAPL/36080/2025 ABLAPL/14886/2025	SUMA @ JANMEJAY ROUL VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	KUMBHARAPARA /514 /2025 () //
324	D-ABLAPL/39787/2025 ABLAPL/14887/2025	RAMACHANDRA MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAPTIPADA /293 /2025 () //
325	D-ABLAPL/39804/2025 ABLAPL/14888/2025	GOBINDA SOREN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KAPTIPADA /207 /2025 () //
326	D-ABLAPL/39731/2025 ABLAPL/14889/2025	KUNA DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JEYPURE SADAR /150 /2025 () //
327	D-ABLAPL/39957/2025 ABLAPL/14890/2025	DHIRENDRA KUMAR NATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	GONDIA /284 /2025 () //